

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1110/(MAH)/2017
CA No.

CORAM:

Present: Ms. INA MALHOTRA
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: HDFC Bank Ltd.
V/s.
Chandra Kalian Parkash & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Sankalp Shantwar	Adv. for Financial Creditor i/b Indialaw	
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ORDER

CP No. 1110/I&BP/NCLT/MB/MAH/2017

Ld. Counsel for the Petitioner informed that this case wrongly listed today.
Be put up with the connected matter in terms of Order dated 20.06.2017.

Sd/-
Ina Malhotra
Member (Judicial)